

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**JABALPUR**

**Original Application No.200/1018/2018**

Jabalpur, this Thursday, the 05<sup>th</sup> day of December, 2019

**HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Babulal Roopchand  
S/o Shri Roopchand  
Aged about 59 years  
Occupation Unemployed / Compulsory  
Retirement from service  
R/o House No.1620 Sector -8  
Village Madni Bharchi Road  
Post Khari Bazar Tehsil Amla  
Distt. Betul 460661

**-Applicant**

(By Advocate –**Shri Praveen Yadav**)

**V e r s u s**

1. Deleted.

2. General Manager,  
Central Railway  
Nagur 440001

3. Divisional Railway Manager (Personnel)  
Central Railway P. Chhatrapati Shivaji Terminal  
Mumbai 400001

4. Asst. Divisional Engineer  
Central Railway Betul MP 460551

**-Respondents**

(By Advocate –**Shri Arun Soni**)

## **O R D E R (Oral)**

Through this Original Application the applicant is challenging the inaction of the respondent-authority whereby the authorities have not considered the request of the applicant for granting retiral benefits and pension.

**2.** The respondents in their reply have submitted that the applicant was asked to attend the office to fill up the settlement booklet and submit the same to the office of respondents, but the applicant failed to attend the same to the office of respondents for the same. Thereafter he never approached the office for filling up the settlement booklet and after so many years the applicant directly approached this Tribunal for settlement dues and pension.

**3.** In view of this specific reply filed by the replying respondents, the applicant is directed to attend office of the competent authority of the respondents for filling up the settlement booklet along with relevant documents within a

period of 15 days from the date of receiving the copy of this order. Respondents are directed to settle the case of the applicant within 60 days thereafter positively as per law.

4. With these directions, this Original Application is disposed of. No costs.

**(Ramesh Singh Thakur)  
Judicial Member**

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